

Annexure-1

Secured financial creditors belonging to any class of creditors
 Name of Corporate Debtor: Ramalingam Construction Company Private Limited
 Date of commencement of CIRP: 30-10-2025
 List of creditors as on: 17-02-2026

All Amounts in INR (₹)

SL No .	Name of Creditors	Identification Number	Details of Claim		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party	% voting share in COC						
-		-	-	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-
	Total			0.00	0.00											



IP RADHAKRISHNAN GOPAL
 Interim Resolution Professional
 In the matter of Ramalingam Construction Company Private Limited
 Registration number: IBBI/IPA-001/IP-P-02650/2022-2023/14070
 AFA Valid up to 30/06/2026